

ITEM NO.5

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No.111/2021 in W.P.(C) No. 804/2020

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(ONLY I.A.NO. 27542 OF 2021 IN M.A. NO. 111 OF 2021 IS TO BE LISTED  
IA No. 27542/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 24-02-2023 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)

Mrs. Anil Katiyar, AOR

For Respondent(s)

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Mr. Ankur Talwar, Adv.

Mrs. Shraddha Deshmukh, Adv.

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Ms. Neelam Sharma, Adv.

Mr. Rajeev Sharma, Adv.

Mr. P.S.Patwalia, Sr. Adv.

Mr. Bijan Ghosh, Adv.

Mr. Surajit Samanta, Adv.

Mr. Rajeev Singh, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

List the Miscellaneous Application on 3 March 2023.

**(SANJAY KUMAR-I)  
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**